

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
Srinagar/Jammu

**Notification**

**Jammu, the 6<sup>th</sup> of May, 2025**

**S.O 129** .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints Dr. Mohammad Towqeer, JKAS, Block Development Officer Kulgam holding additional charge of Chief Executive Officer MC Kulgam to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his territorial jurisdiction of District Kulgam.

**By Order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. LAW-Powr/11/2021-10

Dated :- 16 -05 - 2025

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Kulgam. This is with reference to letter No. DMK/PA/2025-26/02-06 Dated:- 13-05-2025 .
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
6. Incharge Website section

  
**Additional Secretary to Government**

